

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-138(ND)2018
IA/2144/2023, CA-505/2019
CA-68/2019, IA-5272/2020

IN THE MATTER OF:

Parsvnath Developers Ltd.

... Applicant/Petitioner

Versus

Savemax Wholesale Club Pvt. Ltd.

... Respondent

Under Section: 9 of IBC 2016

Order delivered on 23.01.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Kohika Gaur & Pratiti Rungta

For the Liquidator : Adv. Mansumyer Singh

For the HDFC Bank : Adv. Shailendra Singh Adv. Abhyuday Dhasmana
IA/2144/2023

For the SBI : Adv. Bheen Sain Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 29.01.2024.

Sd/-
(COURT OFFICER)